

[15 March, 2007]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Guwahati Face-Lift Project under JNNURM

1939. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has denied to sanction Rs. 3,100 crore for Guwahati Face-lift Project under Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No, Sir.

(b) Does not arise.

Housing under MPD 2021

1940. SHRI V. NARAYANASAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Master Plan for Delhi which was announced by his Ministry is planning 25 lac houses for one crore residents by 2021; and

(b) if so, the action Plan?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) The Delhi Development Authority (DDA) has informed that according to the Master Plan for Delhi (MPD) 2021, the estimated population of Delhi would be in the range of 220 to 230 lakh in the year 2021, and an additional 24 lakh Dwelling Units (DUs) would be needed to meet the housing requirement. This includes 20 lakh DUs for additional population and backlog of about four lakh units comprising of one lakh net shortage and the rest for replacement of dilapidated and Kutcha structures. The housing for urban poor constitute 50-55% of the total projected housing requirement in the form of two rooms or less.